

(60)

HIGH COURT OF CHHATTISGARH : BILASPUR

CIRCULAR

No. 6056 /Rules/2017

Bilaspur dated 18-7-17

All the Judicial Officers of the subordinate Judiciary of the State of Chhattisgarh are hereby directed to stop the practice of identification of surety by Advocates.

Strict compliance of the above direction be ensured.

By order of Hon'ble the High Court

sd/ —
(Gautam Chourdiya)
Registrar General

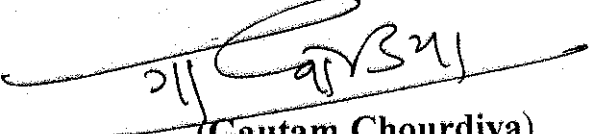
Endt No. 6057 /Rules/2017

Bilaspur, dated 18-7-17

Copy forwarded to :-

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mr. Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Mr. Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

15. Steno to Registrar (Vigilance/I.&E./Judicial/Computerization) High Court of Chhattisgarh, Bilaspur, for information.
16. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
17. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara//Janjgir-Champa/Dhamtari/ Mahasamund/ Kabirdham (Kawardha)/ Korba/ Uttar Bastar(Kanker)/Korea (Baikunthpur)/ Jashpur at Jashpurnagar/Balod/Bemetara/Kondagaon/Surajpur/ Surguja at Ambikapur /Baloda-Bazar/Mungeli with a request to circulate the above direction among all the Judicial Officers of your control.
18. The Principal Judge/Judge, Family Court Bilaspur/Korba/Raipur/Durg/Rajnandgaon/ Janjgir-Champa/Koriya(Manendragarh/Raigarh/Surguja at Ambikapur with a request to circulate the above direction among all the Judicial Officers of your control.
19. President, State Industrial Court, Ghadi Chowk, Raipur (C.G.) with a request to circulate the above direction among all the Judicial Officers of your control.
20. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
21. Additional Registrar (Judicial/D.E. & E./Admn./S. & A. Cell/ M./Checker), High Court of Chhattisgarh, Bilaspur for information.
22. Secretary, High Court Legal Services Committee for information.
23. Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
24. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar-cum-P.P.S., High Court of Chhattisgarh, Bilaspur for information.
22. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
23. The Deputy Registrar (R.G./Estt./Copying & Writ/Criminal/Civil/Vigilance & I&E/ Works & Protocol/ D.E./ S&A sell), High Court of Chhattisgarh, Bilaspur for information.
24. The Assistant Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
25. In-Charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload in the official web-site of this High Court.


 (Gautam Chourdiya)
 Registrar General
 96 6 2096